

में चाहूंगा कि बच्चे भी व्यवस्था रखें, क्योंकि यह देश उनको बिलास करता है, नेशन बिलास टू दैम। काम को उन्होंने चलाना है। यह काम आपका, मेरा और सबका है। इस तरीके से काम नहीं चलता है। (व्यवधान)

कोई भी चीज हो, हम डिस्कस करने के लिए तैयार हैं। अगर कोई तरीका निकलता है, तो मुझे बता दीजिए। (व्यवधान)

पेपर्स टु बि सेड आन दि टेबल।

12.10 hrs.

PAPERS LAID ON THE TABLE

REVIEWS ON AND ANNUAL REPORTS OF LUBRIZOL INDIA LTD. BOMBAY FOR 1979-80, COCHIN REFINERIES LTD. AMBALAMUGAL ERNAKULAM DISTT. FOR 1979-80 AND CENTRAL INSTITUTE OF PLASTICS ENGINEERING AND TOOLS, MADRAS FOR 1978-79.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH):

(1) I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Lubrizol India Limited, Bombay, for the year 1979-80.

(ii) Annual Report of the Lubrizol India Limited, Bombay, for

the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1464/80].

(iii) Review by the Government on the working of the Cochin Refineries Limited, Ambalamugal Ernakulam Distt., for the year 1979-80.

(iv) Annual Report of the Cochin Refineries Limited, Ambalamugal, Ernakulam Distt., for the year 1979-80 along with the Audited Accounts and the comments of the Controller and Auditor General thereon. [Placed in Library. See No. LT-1465/80].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1978-79 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by Government on the working of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1978-79. [Placed in Library. See No. LT-1466/80].

REPORT OF THE MRTP COMMISSION IN CASE OF M/S. HINDUSTAN FERODO LTD, BOMBAY.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): Sir, on behalf of Shri P. Shiv Shankar,

I beg to lay on the Table a copy of the Report of the MRTP Commission (Hindi and English versions) under section 22(3) (b) of the Monopolies and Restrictive Trade Practices Act, 1969 in the case of Messrs Hindustan Ferodo Limited, Bombay, for the

establishment of new undertaking for the manufacture of Asbestos Fibre Jointings etc. along with Central Government Letter No. 1(14)/77MI dated the 18th September, 1980 and a statement on the proposal of the company, under section 62 of the said Act, [Placed in Library. See No. LT-1467/80].

REVIEW ON AND ANNUAL REPORT OF NATIONAL INSTITUTE OF PUBLIC FINANCE AND POLICY, NEW DELHI FOR 1979-80 AND A COPY OF ASSAM CONTINGENCY FUND (AMENDMENT) ACT, 1980.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by Government on the working of the Institute. [Placed in Library. See No. LT-1468/80].

(2) A copy of the Assam Contingency Fund (Amendment) Act, 1980 (President's Act No. 6 of 1980) (Hindi and English versions) published in Gazette of India dated the 29th November, 1980, under sub-section (3) of section 3 of the Assam State Legislature (Delegation of Powers) Act, 1980. [Placed in Library. See No. LT-1469/80].

NOTIFICATION UNDER PRESS COUNCIL ACT, 1978, AND ANNUAL REPORT OF REGISTRAR OF NEWSPAPERS FOR INDIA ON PRESS IN INDIA FOR 1977 AND 1978.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUM-

UDBEN M. JOSHI): I beg to lay on the Table:—

(1) A copy of the Press Council (Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R. 1098 in Gazette of India dated the 18th October, 1980, under sub-section (3) of section 25 of the Press Council Act, 1978. [Placed in Library. See No. LT-1470/80].

(2) A copy each of the following Reports (Hindi and English versions):—

(i) Annual Report (Part-II) of the Registrar of Newspapers for India on Press in India, 1977. [Placed in Library. See No. LT-1471/80].

(ii) Annual Report (Part-II) of the Registrar of Newspapers for India on Press in India, 1978. [Placed in Library. See No. LT-1472/80].

12.13 hrs.

STATEMENTS OF PUBLIC ACCOUNTS COMMITTEE

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to lay on the Table (Hindi and English versions) of the following statements:—

(1) Statement showing Action Taken by Government on the recommendations contained in Chapter I of Ninety-seventh Report (Sixth Lok Sabha) on Irregular Allowance of Discount to a Foreign Company.

(2) Statement showing Action Taken by Government on the recommendations contained in Chapter I of Hundred and first Report (Sixth Lok Sabha) on Incorrect Grant of Export Incentives.